

SHRI SAMAR MUKHERJEE :
That is why, this rally.....

(Interruptions)

Mr. SPEAKAR : No. You
carry on with the rally.

(Interruptions)

SHRI INDRAJIT GUPTA :
I request the Minister to make a
statement.

Mr. SPEAKAR : He is sitting
there.

(Interruptions)

Mr. SPEAKAR : You carry on
with the rally.

आपका जो प्रोग्राम है वह मैंने एक्सेट कर
लिया है ।

12.03 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS ETC. OF CALCUTTA
PORT TRUST, REVIEW ON AND
ANNUAL REPORT OF MOGUL LINE
LTD., BOMBAY, FOR 1979-80, AND
NOTIFICATION UNDER DOCK WORKERS
(REGULATION OF EMPLOYMENT)
ACT, 19

THE MINISTER OF STATE
IN THE MINISTRY OF SHIP-
PING AND TRANSPORT (SHRI
BUTA SINGH) : Sir, on behalf of
Shri Veerendra Patil, I beg to lay
on the Table :—

(1) A copy of the Annual Accounts
(Hindi and English versions) of
the Calcutta Port Trust for the year
1979-80 and the Audit Report
thereon, under sub-section (2) of
section 103 of the Major Port Trusts
Act, 1963.

[Placed in Library See No. LT-
2195/81]

(2) A copy each of the following
papers (Hindi and English versions)
under sub-section (1) of section
619A of the Companies Act, 1956 :—

(i) Review by the Govern-
ment on the working of the
Mogul Line Limited, Bombay,
for the year 1979-80.

(ii) Annual Report of the
Line Limited, Bombay, for
the year 1979-80 along with
the Audited Accounts and
the comments of the Com-
ptroller and Auditor General
thereon.

[Placed in Library See No. LT-
2196/81]

(3) A copy of the Bombay Food-
grain Handling Workers (Regulation
of Employment) Amendment
ment Scheme, 1981 (Hindi and
English versions) published in
Notification No. S. O. 543 in Gazette
of India dated the 14th February,
1981, under section 8A of the Dock
Workers (Regulation of Employ-
ment) Act, 1948. [Placed in
Library See No. LT-2197/81.]

ANNUAL REPORT OF POST GRADUATE
INSTITUTE OF MEDICAL EDUCATION
AND RESEARCH, CHANDIGARH, FOR
1979-80.

THE MINISTER OF HEALTH
AND FAMILY WELFARE (SHRI
B. SHANKARANAND) : I beg to
lay on the Table a copy of the
Annual Report (Hindi and English
versions) of the Post-Graduate Insti-
tute of Medical Education and
Research, Chandigarh, for the year
1979-80, under section 19 of the
Post-Graduate Institute of Medical
Education and Research, Chandigarh,
Act, 1966. [Placed in Library
See No. LT-2198/81].

NOTIFICATION UNDER DRUGS AND
COSMETICS ACT, 1940.

THE MINISTER OF STATE
IN THE MINISTRY OF HEALTH
AND FAMILY WELFARE (SHRI